

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO- 308**  
TO BE ANSWERED ON- 24/07/2024

**SOCIO-ECONOMIC UPLIFTMENT OF TRIBAL COMMUNITIES**

308 SHRI PRAKASH CHIK BARAIK:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the specific initiatives and programs currently being implemented to uplift the socio-economic conditions of Tribal communities;
- (b) the details of schemes launched by Government in recent five years for the welfare of the Tribal communities; and
- (c) the measures Government is taking to remove the challenges faced by particular Vulnerable Tribal Group in accessing the welfare schemes?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SHRI DURGADAS UIKEY)

**(a) to (b):** Government is implementing Development Action Plan for Scheduled Tribes (DAPST) as a strategy for the development of Scheduled Tribes and areas having tribal concentration. Besides Ministry of Tribal Affairs, 40 Ministries/Departments are allocating certain percentage of their total scheme budget every year for tribal development under DAPST for various tribal development projects relating to education, health, agriculture, irrigation, roads, housing, electrification, employment generation, skill development, etc. Ministry of Tribal Affairs is implementing various schemes/programmes for the welfare and development of the of the Scheduled Tribes (STs) in the country. Details of schemes/programmes launched/revamped during last five years and other schemes/programmes being implemented by the Ministry are given at **Annexure**.

(c): Government launched Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PMJANMAN) on 15th November 2023, with financial outlay of around Rs.24,000 crore to improve socio-economic conditions of the Particularly Vulnerable Tribal Groups (PVTGs). PM JANMAN aims to saturate PVTG households and habitations with basic facilities such as safe housing, clean drinking water and sanitation, improved access to education, health and nutrition, road and telecom connectivity, electrification of un-electrified households and sustainable livelihood opportunities in a mission mode manner in 3 years. PM-JANMAN focuses on 11 critical interventions to cover all the eligible PVTG beneficiaries / PVTG villages & habitations based on the existing gaps being captured through mobile app developed for the purpose through BISAG-N.

For the effective implementation of the PM JANMAN, Ministry of Tribal Affairs had organized a Manthan Shivir - National workshop on 15th December 2023 at Bharat Mandapam, New Delhi, wherein more than 600 participants including Ministers and Secretaries to the Government of India of 9 Ministries / Departments, Principal Secretaries and senior officers from the 9 respective State Departments from 19 States/ UT participated. Detailed deliberations took place to arrive at a common unified implementation strategy, habitation level action plan and fund flow mechanism for the intervention relating to each Ministry. Each Ministry presented this Action Plan before the Group of Ministers.

A Mega Event was also held on 15.01.2024 wherein Hon'ble Prime Minister addressed the beneficiaries of Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) across the country via video conferencing. The beneficiaries from Chhattisgarh, Jharkhand, Andhra Pradesh, Madhya Pradesh and Maharashtra interacted with the Hon'ble Prime Minister. On the occasion, the Hon'ble Prime Minister also released the first instalment to PVTG beneficiaries for construction of 1 lakh pucca houses under the scheme Pradhan Mantri Awas Yojana-Gramin (PMAY-G). Events were also held simultaneously in 100 districts which were attended by Cabinet Ministers and Ministers of States at different location across the country.

**Annexure referred to in reply to parts (a) to (b) of the Rajya Sabha Unstarred Question No. 308 for 24.07.2024 by SHRI PRAKASH CHIK BARAIK regarding “SOCIO-ECONOMIC UPLIFTMENT OF TRIBAL COMMUNITIES”**

**Brief details of major schemes/programmes being implemented by the Ministry of Tribal Affairs in the country:**

**Schemes launched/revamped during last the five years**

**(i) Special Central Assistance to Tribal Sub-Scheme (SCA to TSS)/Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY):** Under scheme of Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) 100% grants was provided to the State Governments for activities related to education, health, sanitation, water supply, livelihood, skill development, Ashram Schools, Boys and Girls Hostels, minor infrastructure, etc. to bridge the gap between Scheduled Tribe (ST) population and others as a critical gap filling measure. The Scheme has been revamped as Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY).

The Ministry has analyzed Mission Antyodaya data collated by Ministry of Rural Development and has identified 36,428 villages with 50% ST population and 500 STs to be covered under PMAAGY. Relevant schemes of different Central Ministries have been identified based on Tribal Sub Plan allocation. States are also be encouraged to supplement with State TSP funds, District Mineral Funds (DMF) and Finance Commission grants. Under PMAAGY, 20.38 lakh per village as ‘Gap-filling’ for approved activities including administrative expenses will be provided by the Ministry.

**(ii) Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN):** Government has launched Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN) on 15th November 2023, which is celebrated as Janjatiya Gaurav Divas. The mission with financial outlay of around Rs.24,000 Crore aims to saturate PVTG households and habitations with basic facilities such as safe housing, clean drinking water and sanitation, improved access to education, health and nutrition, road and telecom connectivity, electrification of un-electrified households and sustainable livelihood opportunities in time bound manner in 3 years.

**(iii) Pradhan Mantri Jan Jatiya Vikas Mission (PMJVM):** The Ministry of Tribal Affairs is implementing the Pradhan Mantri Jan Jatiya Vikas Mission (PMJVM), which has been designed through the merger of two existing schemes for the promotion of tribal livelihood, i.e., “Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP” and “Institutional Support for Development and Marketing of Tribal Products/Produce”. The guidelines of the scheme were notified on 27th March, 2023.

The scheme envisages fixation and declaration of Minimum Support Price for the selected

MFP. Procurement and Marketing operation at pre-fixed MSP will be undertaken by the designated State Agencies in the event of the prevailing market price of the particular MFP item falling below the stipulated MSP. Simultaneously other medium and long term issues like sustainable collection, value addition, infrastructure development, knowledge base expansion of MFP and market intelligence development will also be addressed.

### **Other schemes/programmes of the Ministry under implementation**

**(i) Eklavya Model Residential Schools (EMRS):** Eklavya Model Residential Schools (EMRSs) were introduced in the year 1997-98 to impart quality education exclusively to ST children with an objective to provide quality middle and high-level education to Scheduled Tribe (ST) students in remote areas in order to enable them to avail of reservation in high and professional educational courses and get jobs in government and public and private sectors. In the Union Budget of 2018-19, Government announced that every block with more than 50% ST population and at least 20,000 ST persons will be eligible to have an Eklavya Model Residential School. A total number of 740 EMRSs are scheduled to be established. Eklavya schools will be on par with Navodaya Vidyalayas and will have special facilities for preserving local art and culture besides providing training in sports and skill development.

**(ii) Grants under Article 275(1) of the Constitution:** Under the Proviso to Article 275(1) of Constitution, Grants are released to 26 States, having ST population for raising the level of administration in Scheduled Areas and for the welfare of tribal people. This is a Special Area Programme and 100% grants are provided to States. Funds are released to the State Governments depending on the felt needs of ST population to bridge the gap in infrastructure activities in the fields of education, health, skill development, livelihood, drinking water, sanitation, etc.

**(iii) Grant-in Aid to Voluntary Organizations working for the welfare of Scheduled Tribes:** Under the scheme of Grant-in-Aid to Voluntary Organizations working for the welfare of Scheduled Tribes, the Ministry funds projects in the fields of education and health, covering residential schools, non-residential schools, hostels, mobile dispensaries, ten or more bedded hospitals, livelihood, etc.

**(iv) Pre-Matric Scholarships to ST students:** The scheme is applicable to students who are studying in Classes IX –X. Parental income from all sources should not be more than Rs.2.50 lakhs per annum. Scholarship of Rs.225/-per month for day scholars and Rs.525/-per month for hostellers is given for a period of 10 months in a year. Scholarship is disbursed through the State Government/UT Administration. Funding ratio is 75:25 between Centre and States for all States except North East and Hills States/UT like Himachal Pradesh, Uttarakhand and Jammu and Kashmir where it is 90:10. For UTs without legislature sharing pattern is 100% Central share.

**(v) Post Matric Scholarship to ST students:** The objective of the scheme is to provide financial assistance to the Scheduled Tribe students studying at post-matriculation or post-secondary levels to enable them to complete their education. Parental income from all sources should not be more than Rs.2.50 lakhs per annum. Compulsory fees charged by educational institutions are reimbursed subject to the limit fixed by the concerned State Fee fixation committee and scholarship amount of Rs.230 to Rs.1200 per month, depending upon the course of study is paid. The Scheme is implemented by the State Governments and Union Territory Administrations. Funding ratio is 75:25 between Centre and States for all States except NE and Hilly States/UT of Himachal Pradesh, Uttarakhand and Jammu and Kashmir where it is 90:10. For UTs without legislature sharing pattern is 100% Central share.

**(vi) National Overseas Scholarships for ST Candidates:** The Scheme provides for financial assistance to selected students to pursue Post Graduation, PhD & Post-Doctoral study abroad. A total of 20 awards are given every year. Of these, 17 awards are for STs and 3 awards for students belonging to Particularly Vulnerable Tribal Groups (PVTGs). Parental/family income from all sources should not exceed Rs.6.00 lakhs per annum.

**(vii) National Fellowship & Scholarship for Higher Education of ST students:**

**(a) National Scholarship– (Top class) Scheme [Graduate level]:** The objective of the scheme is to encourage meritorious ST students for pursuing studies in prescribed courses in any of the 246 institutions of excellence across the country like IITs, AIIMS, IIMs, NIITs, etc. identified by the Ministry. Family income from all sources should not exceed Rs.6.00 lakhs per annum. Scholarship amount includes tuition fees, living expenses and allowances for books and computer.

**(b) National Fellowship for ST students:** 750 fellowships are provided to ST students each year for pursuing higher studies in India for MPhil and PhD. Fellowship is granted as per UGC norms.

**(viii) Support to Tribal Research Institutes (TRIs):** Ministry extends support to the State Governments through the Scheme to set up new TRIs where it didn't exist and to strengthen functioning of existing TRIs to carry out its core responsibility towards Research & Documentations, Training and capacity building, promotion of rich tribal heritage etc. To preserve tribal art and culture, financial assistance is provided to TRI's to carry out various activities to preserve and promote tribal culture and heritage across the country through research and documentation, maintenance and preservation of art & artefacts, setting up of tribal museum, exchange visits for the tribals to other parts of the State, organizing tribal festivals etc. Funding under this Scheme is 100% grant-in-aid by the Ministry of Tribal Affairs to the TRIs on need basis with the approval of APEX Committee. TRIs prepare proposal and detailed action plan for the year along with budgetary requirement and submit it to the Ministry through State Tribal Welfare

Department. Within the set of TRIs, there are cultural museum, library, training centre, research wing etc.

**(ix) Tribal Festivals, Research Information and Mass Education** : Through the scheme, promotion of rich tribal cultural heritage, dissemination of information and creation of awareness are given attention to which includes organization of Tribal Craft & Food Festivals, Sports, Music, Dance & Photo Competitions, Science, Art & Craft Expos, Workshops, Seminars, Production of documentary films by the Ministry & States, Bringing out Publications thereby highlighting significant studies, documenting historical facets of tribal communities, achievements of Ministry of Tribal Affairs (MoTA) & State Departments besides other advertisements etc. at regular intervals. With a view to fill the gap of research studies on tribal issues, MoTA recognizes renowned NGOs, Research Institutes, Universities where expertise exist and which have already made a mark by carrying out pioneering research in the field of tribal cultures as Centre of Excellences (CoEs). It is envisaged that CoEs should play an important role in building knowledge bank to complement dedicated Activities of the Ministry.

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